

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

204. C.P. (IB)/234(MB)2023

IN THE MATTER OF

Life Constructions Private Limited

... Petitioner

Vs

VGS Realty Construction Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the OC: Adv. Pawan Kulkarni (PH)

For the CD: Adv. Sonali Jain (VC)

ORDER

Both the parties have tendered their written submission. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //